

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 831
TO BE ANSWERED ON JULY 23, 2026**

PMAY-U 2.0 IN TAMIL NADU

NO.831 DR. KALANIDHI VEERASWAMY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total amount of funds allocated, released and utilised under Pradhan Mantri Awas Yojana - Urban (PMAY-U) 2.0 since its launch including the allocation made in the Union Budget 2026-27;**
- (b) the number of houses sanctioned, grounded for construction and completed under PMAY-U 2.0, State-wise, particularly in Tamil Nadu;**
- (c) whether the Government has assessed the progress of PMAY-U 2.0 against the targets set for Economically Weaker Sections (EWSs) and Low Income Groups (LIGs) and if so, the details thereof;**
- (d) the reasons for delays, if any, in release of funds or completion of projects, especially pending projects in Urban Local Bodies (ULBs); and**
- (e) the steps taken to ensure timely completion of sanctioned houses, release of Central assistance and monitoring of quality and affordability under PMAY-U 2.0?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING & URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (e): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The scheme guidelines can be accessed at <https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf>

Based on the project proposal submitted by States/UTs, a total of 127.68 lakh houses including 16.20 lakh under PMAY-U 2.0, have been sanctioned since inception of the scheme by the Ministry, out of these 127.68 lakh houses, 121.02 lakh houses have been grounded and 99.07 lakh are completed/delivered to the beneficiaries across the country. A total Central Assistance of ₹2.12 lakh crore has been sanctioned, of which ₹1.81 lakh crores has already been released and ₹1.74 lakh crores have been utilized by the States/UTs under PMAY-U & PMAY-U 2.0, so far. The State/UT-wise details of houses sanctioned, grounded and completed under PMAY-U & PMAY-U 2.0 including in the State of Tamil Nadu are at Annexure.

The timeline for completion of houses/projects varies from State to State and it generally takes 12-36 months in different verticals of the scheme or as per Detailed Project Reports (DPRs) of respective projects. The completion timeline for houses depends on various factors like availability of encumbrance free land, statutory compliances for start of construction, arrangement of funds by beneficiaries etc.

The Ministry monitors progress of the Scheme through periodic review meetings, video-conferences and field visits. States/UTs have been advised to expedite construction of sanctioned houses to ensure their completion within the timelines prescribed in the Detailed Project Reports (DPRs) and to timely submit the prescribed compliances for release and utilization of subsequent installments of Central Assistance.

Further, as per PMAY-U 2.0 guidelines, there is provision to ensure quality of construction under BLC/AHP/ARH verticals of the Mission through Third Party Quality Monitoring Agencies (TPQMA) selected by States/UTs. TPQM Agencies are required to visit the project site and to advise State/UT and Urban Local Bodies on quality related issues.

Annexure referred in reply to LSUSQ No. 831 due for 23-07-2026

State/UTs wise details of Physical progress under PMAY-U & PMAY-U 2.0

Sl.No.	Name of the State/ UT	Sanctioned	Grounded	Completed/ Delivered
1	A&N Island	261	261	234
2	Andhra Pradesh	19,67,971	18,70,787	11,38,126
3	Arunachal Pradesh	14,287	13,005	9,495
4	Assam	2,21,943	1,84,600	1,48,507
5	Bihar	4,66,855	4,25,630	2,02,188
6	Chandigarh	1,286	1,286	1,286
7	Chhattisgarh	3,46,253	3,08,753	2,68,384
8	Delhi	33,625	33,625	33,625
9	DNH&DD	10,712	10,712	10,454
10	Goa	3,180	3,180	3,180
11	Gujarat	11,35,670	10,40,736	9,93,987
12	Haryana	1,36,108	87,475	74,658
13	Himachal Pradesh	14,034	13,429	12,142
14	J&K	45,982	43,907	35,961
15	Jharkhand	2,43,343	2,10,794	1,70,450
16	Karnataka	5,78,080	4,98,868	4,06,720
17	Kerala	1,62,251	1,55,725	1,43,267
18	Ladakh	1,138	1,071	1,009
19	Madhya Pradesh	10,39,941	9,98,165	9,10,322
20	Maharashtra	13,84,240	12,16,585	10,74,552
21	Manipur	56,047	51,225	24,046
22	Meghalaya	8,692	4,580	3,138
23	Mizoram	40,704	39,361	34,262
24	Nagaland	37,223	32,164	30,228
25	Odisha	2,37,116	2,01,292	1,74,404
26	Puducherry	19,752	19,269	12,923
27	Punjab	1,58,768	1,35,494	1,05,497
28	Rajasthan	3,80,646	3,44,873	2,76,804
29	Sikkim	301	301	220
30	Tamil Nadu	6,85,715	6,73,709	6,32,085
31	Telangana	3,89,372	2,73,453	2,29,673
32	Tripura	92,213	88,966	82,942
33	UttarPradesh	21,60,179	20,41,278	17,25,799
34	Uttarakhand	67,089	65,866	56,244
35	West Bengal	6,27,055	6,11,396	5,38,363
Total		127.68 Lakh	121.03 Lakh*	99.07 Lakh*

*Includes completed (3.42 lakh) and grounded (4.01 lakh) houses of JnNURM during mission period.